



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India



The Insolvency and Bankruptcy Board of India
In association with
Indian Institute of Insolvency Professionals of ICAI
ICSI Institute of Insolvency Professionals
Insolvency Professional Agency of Institute of Cost Accountants of India
organises
Insolvency Professionals' Conclave
on
Saturday, 18th September 2021
to celebrate
Azadi Ka Amrit Mahotsav

Time	Distinguished Speakers
09.00 - 09.30 am	*Registration
09.30 - 10.00 am	<i>Building the Institution of Insolvency Professionals</i> Dr. Ashok Haldia , Chairman, IIIPI
10.00 - 10.30 am	<i>Code of Ethics for Insolvency Professionals</i> Dr. Navrang Saini , Whole-time Member, IBBI
10.30 - 10.50 am	<i>Key Learnings for Insolvency Professionals</i> CA Subodh Kumar Agarwal , Insolvency Professional
10.50 - 11.10 am	<i>Monitoring of Insolvency Professionals</i> Mr. Amit Pradhan , Executive Director, IBBI
11.10 - 11.30 am	<i>Tea Break</i>
11.30 - 12.00 noon	<i>IP from the Perspective of Adjudicating Authority</i> Mr. H. C. Suri , Technical Member, National Company Law Tribunal
12.00 - 12.30 pm	<i>IP from the Perspective of Committee of Creditors</i> Mr. Sunil Mehta , Chief Executive Officer, Indian Banks' Association
12.30 - 01.10 pm	<i>Five Years of IBC</i> Dr. M. S. Sahoo , Chairperson, IBBI
01.10 - 01.20 pm	<i>Vote of Thanks</i> Mr. Rahul Madan , Managing Director, IIIPI

** In view of the restrictions imposed by the Government to prevent the spread of COVID-19, the participation in the auditorium is limited. Only those insolvency professionals who have pre-registered with IPAs shall be allowed entry to auditorium. Others are welcome to participate online.*

**** [Click here](#) to join the live event ****